

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.12.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing - CIRP	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	Ms. Ramanathan Bhuvaneshw ari, RP

ADVOCATE FOR PETITIONER/s:

R. Bhuvaneshwari

RP

RP

ADVOCATE FOR RESPONDENT/s: \_\_\_\_\_

**ORDER**

Heard R. Bhuvaneshwari, learned Resolution Professional. She submits that she is going to file an Application. Registry is directed to list the IA if it is otherwise in order. Post the CP along with IA on **20.12.2019.**

*[Signature]*

**MEMBER(T)**

*[Signature]*

**MEMBER(J)**

Verified  
Puja

*[Signature]*  
Court Officer